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Proposed terms of rejerence of the Irrigation Commission

- 1. To review the development of irrigation in India since 1903 and report on the contribution made by Irrigation to increasing the productivity of land and/or providing insurance against the vagaries of rainfall.
- 2. To examine in detail the irrigation facilities available in chronically drought affected areas and suggest essential and minimum irrigation works to be undertaken promptly in such areas.
- 3. To draw up a broad outline of development of irrigtion of all types for achieving self-sufficiency in cereals.
- 4. To examine the administrative and organisational set-up for the planning, execution and operation of irrigation works, particularly with a view to the 9peedy completion of projects and reduction of their gestation period.
- 5. To suggest criteria for the sanction of irrigation projects;
- 6. To examine any other matter inciden tal or related to the dev«lopment of irrigation in the country and make suitable recommen dations.

सफदरजंग असपताल में मरीजों द्वारा ग्रात्म हत्या

- *21 श्रोमती विद्यावती चतुर्वेदी : क्या स्वास्थ्य, परिवार नियोजन ग्रीर नगर विकास मंत्री यह बताने की क्रपा करेंगे कि :
- (क) क्या यह सच है कि हाल ही में सफदरजंग श्रस्पताल के एक बीमार ने, जिसका, इलाज ग्रस्पताल में ही चल रहा था ग्रस्पताल की इमारत की ऊपरी मंजिल से कृद कर ग्रात्म हत्या कर ली:
- (ख) क्या यह भी सच है कि हाल ही में एक और मरीज ने चलती गाड़ी के सामने लेट कर ग्रात्म हत्या करली थी ;

(ग) यदि हां, तो इसके क्या कारण हैं ; ग्रीर

to Questions

(घ) सरकार ने इस प्रकार की घटनाओं की रोकथाम के लिये क्या कदम उठाये

[tSuiciDE BY PATIENTS IN SAFDARJANG HOSPITAL

- *2i. SHRIMATI **VIDYAWAT1** CHATURVEDI: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to
- (a) whether it is a fact that recently an indoor patient of the Safdarjune Hospital, New Delhi committed suicide by jumping from the upper storey of the Hospital building;
- (b) whether it is also a fact that one more patient had recently committed suicide by laying himself before a running train;
- (c) if so, what are the reasons therefor;
- (d) what steps have been taken by Government to check such incidents?]

स्वास्थ्य परिवार नियोजन ग्रीर नगर विकास मंत्री (श्री सत्यनारायरण सिंह): (क) और (ख) जी हां।

- (ग) बतनाया गया है कि एक रोगणी ने इसलिए ग्रात्म हत्या करली क्योंकि उसके रिश्तैदार उसे देखने नहीं आये। दसरा रोगी मनोविकार से पीडित था।
- (घ) सभी वाडों में, जहां कहीं आवश्यकता है, लोहे की सीखें लगाई जा रही हैं।

t[THE MINISTER OF HEALTH. FAMILY PLANNING AND URBAN DEVELOPMENT (SHRI SATYA NARA-YAN SINHA): (a) and (b) Yes, Sir.

- (c) It is stated that one lady patient committed suicide because her relatives did no:
- f *I*] English translation.

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visit her. The other patient was a psychiatric case.

(d) Iron-grills are being provided, wherever required, in all the wards.]

NARMADA PROJECT

*22. SHRI D. THENGARI SARDAR RAM SINGH:

Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether any decision has been arrived at in regard to the Narmada Project; and
 - (b) if so, the details thereof?

THE MINISTER OF IRRIGATION AND POWER (DR. K. L. RAO) : (a) Not yet, Sir.

(b) Does not arise.

ALLOTMENT OF GOVERNMENT ACCOMMO- DATION

- *23- SHRI KRISHAN KANT: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:
- (a) whether any engineer of the All India Radio was allowed to retain official accommodation for more than six months after his retirement and acceptance of private sector job; and
- (b) whether rules permit allotment of Government accommodation to married daughters of retiring officials even when they are government employees?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY (SARDAR IQBAL SINGH):

(a) and (b) After the retirement of a •Station Engineer, All India Radio on 30th November, 1966 the allotment of residence in his occupation was cancelled from his name with effect from 1st February, 1967. He was, however, allowed to retain the residence on market rent (Rs. 274-60) per month against normal rent (Rs. 62-45) till 15th October, 19S7. The residence \use further allotted temporarily for a period of six months on payment of merket

rent *in* the name of his married daughter who is an employee of the Council oi Scientific and Industrial Research.

GIFT OF EYE-AIDS FROM WEST GERMANY

- *24- SHRIMATI SHAKUNTALA PARANJPYE: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be {pleased to state:
- (a) whether it is a faci: that the citizens of West Germany under the Chairmanship of Dr. Gunkal had made a gift of lacs of eyeaids to India two years ago;
- (b) if so, whether this is still lying uncared for in West Germany; ard
- (c) whether our Embassy in West Germany has even lost the letter of donation after having accepted the gift?

THE MINISTER OF HEALTH.
FAMILY PLANNING AND URBAN
DEVELOPMENT (SHRI SATY/
NARAYAN SINHA): (a) to (c) Information
is being obtained and will be laid on the
Table of the Sabha.

एम्प्लायीज श्रिपट एण्ड केडिट सोसाइटी सफदरजंग ग्रस्पताल

- *25. श्री विमलकुमार मन्नालालजी जौरड़िया: क्या स्वास्थ्य, परिवार नियोजन श्रीर नगर विकास मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार की जानकारी में यह वात श्राई है कि सफदरजंग श्रस्पताल, नई दिल्ली की एम्प्लायीज थिफट एण्ड क्र्रेडिट सोसाइटी में गबन हुशा है;
- (ख) यदि हां, तो कब से ब्रौर गबन की रकम कितनी है ;ाक्ष्मण अध्याप
- (ग) क्या यह भी सच है कि उक्त ग्रस्पताल के प्रशासनिक ग्रिधिकारी जो कि उपरोक्त सोसायटी के ग्रध्यक्ष भी हैं ; कर्मचारियों के केतन से गवन की रकम हैल्थ बांड' के नाम से कटवा रहे हैं ग्रीर